

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.



PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)/ No.01/BB/ 2017	-	Hearing	391/ 394	Entropic Communication (India) Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1.	SATISH JOHN SPT Legal	A Lunde & Co. petitioner.	
2.	Prema. Hatti	ROC	

Counsel for petitioner is present. The matter is listed today for filing of report of OL. Smt. Prema Hatti, appearing for ROC and RD reported that she will file memo of appearance for ROC and RD. For filing memo of appearance and for filing of report of OL, list it on 28.08.2017.


MEMBER (J)


MEMBER (T)